

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 147
TO BE ANSWERED ON 21.06.2019

Environmental Clearance of Industrial Projects

147. SHRI KODIKUNNIL SURESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has decided to amend the Environment Impact Assessment Notification 2006, which governs environment clearance for industrial projects;
- (b) if so, the details thereof and the reasons for engaging in such an exercise;
- (c) whether the state Governments have been communicated concerning the amending of the said notification;
- (d) if so, the details thereof;
- (e) whether the Government is aware of the concerns raised by various agencies and organizations that such an amendment will weaken the existing monitoring and compliance mechanism of the environment clearance process and favours industrialization at the cost of environment sustainability; and
- (f) if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) & (b) Yes, Sir. Comprehensive review of the EIA Notification, 2006 has been taken up with the objectives that include integration of amendments and office memoranda issued from time to time by the Ministry; decentralization; rationalization; clarity in the provisions; compatibility with online system; Standard Operating Procedures (SoP); integration of issues raised during implementation of EIA Notification 2006; implementation of directions of Courts / Tribunal; etc.

(c) & (d) Yes, Sir. The zero draft of the Environmental Impact Assessment Notification, 2019 has been circulated to all the Secretaries of Environment Departments, Chairpersons/Member Secretaries of State Environmental Impact Assessment Authorities / State Level expert Appraisal Committees, Chairpersons/Member Secretaries of State Pollution Control Boards / Pollution Control Committees of all the States and Union Territories for providing comments.

(e) & (f) The zero draft of the Environmental Impact Assessment Notification, 2019 has been circulated to all the States with the intention of soliciting their views and concerns on the said draft.
